COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 112 OF 2017

Dated: 25th October, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s Malwa Solar Power Generation Pvt. Ltd. ...Appellant(s)

Vs.

Madhya Pradesh Electricity Regulatory ...Respondent(s)

Commission & Ors.

Counsel for the Appellant(s) : Mr. Matrugupta Mishra

Counsel for the Respondent(s) : Mr. Venkatesh

Mr. Sandeep Rajpurohit for R.1

Mr. Nitin Gaur

Mr. Rakesh K. Thukral for R-3

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>04.02.2019.</u>

(S. D. Dubey) Technical Member (Justice Manjula Chellur) Chairperson

ts/js